

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2167/2020



This the 14th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Saqib Rouf Bhat, Age: 26 years, S/o Late Rouf Ahmad Bhat, R/o Shahi Hamdan Colony, Zakura, Srinagar.

....Applicant

(Advocate:- Mr. Riyaz Hussain-**Not Present**)

Versus

1. Accountant General (A & E), Jammu & Kashmir, Srinagar and 2 ors.

.....Respondents.

(Advocate: Mr. Raghu Mehta, learned Sr. C.G.S.C.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed dates i.e., 10.05.2021 and 09.07.2021also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**